

ous Government had agreed to revise the minimum allowance to the Anganwadi workers. they agreed to increase it to Rs. 500 but it was not implemented. Sir, you can imagine how these Anganwadi workers can survive with this paltry amount of Rs. 250. They are doing a very good job in the rural areas for the welfare of the child and the mother. But these workers are neglected and are today courting arrest. So, I demand that their allowance of Rs. 250 per month should be revised and increased so that these workers can survive. (*Interruptions*)

SHRI SUSEELA GOPALAN (Chirayinkil): Sir, actually the Government is claiming this programme as a prestigious programme. But the condition of these workers are very very poor. How can they live at this time, specially when the prices are going up, with their allowances ranging from Rs. 175 to Rs. 225? At the most, after eleven years, they are getting Rs. 325. This is actually a tiresome job as they are dealing with very minor children for the whole day and these to go for hour visit family planning workers on. Their service conditions are very poor and the Government is always taling that they are doing something. But never have they come out with a proposal. Now, thousands of workers are courting arrest in Delhi Govt. will have to do something.

SHRI BASU DEB ACHARIA : The Government should make a statement on this matter. (*Interruptions*)

MR. SPEAKER: Mr. Vijayaraghavan.

(*Interruptions*)

[*Translation*]

\*SHRI V.S. JAYARAGHAVAN (Palakkad): Mr. Speaker, Sir, it has been found that the water in the wells and tubewells in

Chullimada area of Palakkad district in Kerala house greater Florida content. It is believed that this would can impairment of bones and teeth particularly among the children. They also suffer from pain in the joints. Complaints about the spreading of this disease are available from this area.

The Government should may immediate attention to this problem. I would request the Government to issue necessary instructions to the concered authorities to take immediate steps to reduce the content of Florida in the water.

SHRIMATI SAROJ DUBEY (Allahabad): We would like to get the Government's reaction in this regard. Mr. Speaker, Sir, please help us.

SHRI MAHAN SINGH: A lady should be in the chair to settle matters pertaining to ladies. (*Interruptions*)

[*English*]

SHRI BASU DEB ACHARIA: The Minister of Parliamentary Affairs is here. Let him make a statement. (*Interruptions*)

MR. SPEAKER: You know, this is really testing the patience of everybody sitting here. You said that this is an important matter, I allowed two Members to raise it. You have not given any notice to the Minister. The Minister is not present in the House. You are insisting that the reply should be given. Who should give the reply? This is very very incorrect and this is nothing but doing injustice to other Members. The Member speaking from there has as much right to speak as you have. I allow one Member to speak at on time. But one Member alone wants to speak two or three times. Those Members sitting in the back benches are saying that they are not given an oppor-

\*Translation of the speech originally delivered in Malayalam.

tunity to speak. How do we conduct the business in the House? You yourselves in the House decide as to how we conduct the business at this point of time. I am giving you opportunity to make your speeches one after another. You are making your speeches. And yet, you are not interested whether the Parliamentary Affairs Minister or any other Minister is hearing or not. Everybody is interested in just saying things whether heard or not. This is not at all correct.

[Translation]

SHRIMATI SAROJ DUBEY: This issue has been raised earlier also in this House.

MR. SPEAKER: If this has been raised earlier also then how does it matter.

SHRIMATI SAROJ DUBEY: You ask the Government. (*Interruptions*)

MR. SPEAKER: You should have given a proper notice. It should not be like this. Yes, Mr, Amal Datta please.

(*Interruptions*)

MR. SPEAKER: This is not correct. Please remember that this is your House. If you all want to speak, I will just allow you to speak. At one time, ten Members can stand up and speak. I have no objection. When I am trying to see that your voice is heard, you are not allowing your own colleagues to speak.

[Translation]

SHRI TEJ NARAYAN SINGH (Buxar): Mr. Speaker, Sir, kindly note that some of the hon. Members have already been given opportunity to speak and again they are speaking. (*Interruptions*)

PROF. RASA SINGH RAWAT (Ajmer):

Government has already given an assurance in this regard but that has not been fulfilled till date. Injustice is being done to these workers. (*Interruptions*)

SHRI TEJ NARAYAN SINGH: Mr. Speaker, Sir we want to know as to why chance is being given to those hon. Members who have already spoken. We should also be given a chance to express ourselves.

MR. SPEAKER: You too will be given a chance. Please take your seat at the moment.

SHRI TEJ NARAYAN SINGH: Why we are not getting a chance whereas there are others who have spoken five times and are still being allowed to speak. We too have been sent here as elected members by the people of this country. we are duty bound to take care of their problems by highlighting those here. As such give us a chance.

MR. SPEAKER: You will be given time after this. Please resume your seat.

[English]

SHRI AMAL DATTA (Diamond Harbour): Sir, an interview of the Finance Minister has been reported in today's *Economic Times*. If the interview has been correctly recorded, then what the Finance Minister has said is highly objectionable. Certain measures have been brought through the Budget. But the expected results of these measures in terms of foreign exchange inflow from private sources, etc. have not been stated in the Budget. Over and above what has stated in the Budget, the Finance Minister has gone to the *Economic Times* and stated that private remittances to the extent of one million dollars are expected in one year and private foreign capital inflow in the form of portfolio investment to the extent of two to four million dollars is also expected in one year, on the basis of which he will have